NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/2/2017 NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION** SIGNATURE REPRESENTATION BY WHOM

O. Dr. K. S. Ravi Chcerofroen, Res

Preettii. S. Arasu for Rayagopal & Raghumalhan For Petitioness danocalis

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ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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